

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 103
(IB)-1456/ND/2018**

Under Section: 9 of IBC.

In the matter of:

Jatalia Global Ventures Ltd.	...	Applicant
Vs		
Gokul Exim Pvt. Ltd.	...	Respondent

Order delivered on 18.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant	: Mr. Aditya Sharma, Adv. Mr. Gautam Sharma, Adv.
For the Respondent	: Mr. Nitin Bajaj, Adv.

ORDER

Learned proxy-counsel seeks adjournment due to bereavement in the family of arguing counsel Mr. Aaditya Sharma. Mr. Rahul, empooeye of Director Mr. Surender Garg is informed about the next date of hearing. No adjournment will be granted. List on 16.04.2020.

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH

